raise such matters, you should consult the rules. They are your own rules, framed by the House it self. When the Speaker does not allow, do not get up in spite of that.

SHRI B. P. MAURYA (Hapur): It is not an ordinary murder. It is a political murder. It should be given proper importance.

SHRI INDRAJIT GUPTA (Alipore):
You are perfectly right that this matter comes within the purview of the State Assembly, but when an elected legislator is killed in broad daylight on the morrow of the election, we felt that it was an extraordinary matter and that the Minister must acquaint himself with the details of the incident and let us have the facts.

MR. SPEAKER: Whatever be the reasons, questions of law and order of the State should be raised there. There is no President's rule there now.

SHRIS. M. BANERJEE: I seek your guidance. Our request is that the Central agency must investigate the matter, because in our opinion it is a political murder. We may be wrong. Shri Jyoti Basu was hit by a bullet and there was a Central investigation.

SHRI INDRAJIT GUPTA: That also happened in Patna. He was only wounded this man has been killed.

8HRI S. M. BANERJEE: The Home Minister should make a statement.

MR. SPEAKER: I am not going to ask the Home Minister to make a statement here. If any information comes to him from the State, he is at liberty to place it before the House on his own. There is no question of may directing him to do so.

भी रामस्तार शास्त्री (पटना): मध्यक्ष महोदय, भी सां दिन भर फालो किए जाते रहे भीर पुलिस भपराधियों को मिन्निहेंड नहीं कर सकी। यह बड़े प्रफक्षोस की बात है। यह मन्त्री यह तो कम से कम बता सकते हैं कि किस स्थिति में मर्डर हुआ ?***

भ्रम्यक महोदय: बैठ जाइए भ्राप । एक-एक कर के सारी पार्टी के मेम्बर बोल रहे ह, भ्राप के लीडर बोल चुके, भ्रब भ्राप बैठ जाइए।

श्री रामावतार शास्त्री: मेरी कांस्टीट्-यूएसी में इस तरह का हीनस क्राइम हुगा। I have every right to say something.

MR. SPEAKER: Everything that happens in your constituency does not entitle you to raise it hare.

भी रामावतार शास्ती: ज्योति वसु की घटना भी पटना में हुई भीर यह घटना भी पटना में हुई भीर यह घटना भी पटना में हुई स्मार विवास के लिए सी. बी. ब्राई. की एन्स्वायरी बैठाई जाए।

MR. SPEAKER: Papers to be laid.

12.06 hrs.

PAPERS LAID ON THE TABLE

FINAL REPORT OF DIRECT TAXES
ENQUIRY COMMITTEE

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): I beg to lay on the Table:—

- (1) A copy of the Final Report of the Direct Taxes Enquiry Committee.
- (2) A statement explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in Library. See No. LT 1456/72]

DELHI MOTOR VERICLES (FIFTH AMDT.)
RULES

THE MINISTER OF PARLIAMENT-ARY AFFAIRS AND SHIPPING AND